

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6336  
ANSWERED ON:12.04.2017  
Ownership Right to Lease Holders  
Giluwa Shri Laxman;Jadhav Shri Prataprao Ganpatrao

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) the number of cases of not paying fixed rent by the lease holders as per the conditions laid down in lease deed reported during the last three years;

(b) the amount of penalty collected from such leaseholders during the last three years;

(c) the number of cases of giving full ownership right to the lease holders during the last three years along with the additional amount collected from the leaseholders in their regard; and

(d) the rules in place for giving ownership right to the lease holders?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(RAO INDERJIT SINGH)

(a) to (d) : The information is being collected and would be laid on the table of the House.

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